

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 1630

ANSWERED ON 15/03/2023

Collection of personal data through DIKSHA app

1630 **Shri Binoy Viswam:**

Will the Minister of *Education* be pleased to state:

- (a) the details of the categories of data that is collected by the Digital Infrastructure for Knowledge App (DIKSHA) and whether these are disclosed in the app's privacy policy;
- (b) whether it is a fact that DIKSHA collects children's precise location data including the date and time of their current location and their last known location; and
- (c) whether it is also a fact that DIKSHA collects and transmits children's Android Advertising IDs to Google through Software Development Kits Google Firebase Analytics and Google Crashlytics embedded in the app?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT ANNPURNA DEVI)

(a) to (c) DIKSHA does not share any user data or information of any of its users (including students) with any other external entities outside DIKSHA. It does have integrations with Google Firebase, however it does not get access to any user personal data or information from the DIKSHA app. DIKSHA does not transmit any user data or information to Google Firebase in this process.

DIKSHA does not collect precise location data, time of current location, or last known location. DIKSHA only gets approximate state and district information (based on device IP). The state and district of the user is stored in the system only after confirmation from the user and is used to show the user curated content specific to the user's board / state. DIKSHA app is not engaged in any form of user profiling. DIKSHA app does not collect Children's Android ID also the IP address is not stored.

DIKSHA App does not directly or explicitly show its users any ads. However, DIKSHA supports playing YouTube content and within such content, ads may be present. The DIKSHA application does not use any data for advertising, behavioural advertising, or other commercial purposes, nor any user data is shared with any third party for any advertising purpose.

DIKSHA has fully disclosed all its data practices in plain language in its Terms of Use and; Privacy Policy available on <https://diksha.gov.in/temr-of-use.html>. These policies are available on the DIKSHA App. DIKSHA is available for use without registration and login, however, login enables optimized experience of accessing relevant content.
